NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/131/2017

NAME OF THE PETITIONER(S)

: S. ARUNACHALAM

NAME OF THE RESPONDENT(S)

: VARIAR BENEFIT FUND LTD

UNDER SECTION

: 73(4)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Aruna chalum

P. Seiram

Rep. by PCS

<u>ORDER</u>

Petitioner in person present. PCS representing the petitioner present. He stated that notice sent to the respondent returned unserved with endorsement 'door locked' and filed an affidavit in proof of service of notice. He further stated they have filed all documentary proof of the amount deposited by the petitioner. PCS made his submissions in relation to the CA. Order is reserved.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)